

(19)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No.1822 of 1995

New Delhi, this 10th day of September, 1999.

HON'BLE MR. JUSTICE V. RAJAGOPALA REDDY, VICE CHAIRMAN
HON'BLE MRS. SHANTA SHASTRY, MEMBER(A)

Bhagwan Dass
S/o Shri Mukund Lal, working as
Chief Parcel Supervisor(G)
at Delhi Main Junction
Delhi.

... Applicant

(By Advocate: Shri Romesh Gautam)

versus

Union of India, through

1. General Manager
Northern Railway
Baroda House
New Delhi.
2. Divisional Railway Manager
Northern Railway
State Entry Road
New Delhi.

... Respondents

(By Advocate: Shri H.K. Gangwani)

O R D E R (Oral)

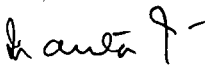
By Reddy, J.

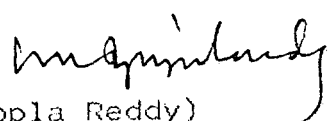
Learned counsel for the applicant seeks
permission to withdraw the OA.

2. The OA is accordingly dismissed as
withdrawn.

3. Since it is stated that the applicant has
not been promoted as yet though an assurance has
been made by the respondents, liberty is granted to
the applicant to approach this Court if he is still
aggrieved by any order that may be passed.

No costs.


(Mrs. Shanta Shastri)
Member(A)


(V. Rajagopala Reddy)
Vice Chairman(J)